

1	2	3	4
25.	Telangana	679	0
26.	Tripura	1377	0
27.	Uttarakhand	91	0
28.	Uttar Pradesh	4581	0
29.	West Bengal	2578	8
30.	Andaman and Nicobar Islands	126	0
31.	Chandigarh	17	0
32.	Dadra and Nagar Haveli	77	0
33.	Daman and Diu	11	0
34.	Delhi	28	0
35.	Lakshadweep	0	0
36.	Puducherry	14	0
TOTAL		12460	267466

#### **Uterus transplants**

1086. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of media reports on the success of the first two uterus transplants undertaken in Pune recently which have prompted more women asking for such procedure;

(b) whether Government considers that uterus transplants deserve a fair chance, like IVF or surrogates; and

(c) if so, whether Government will allow uterus transplants for the unmarried too?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) Yes. The Government is aware of media reports that two uterus transplant have taken place in Pune.

(b) and (c) Health is a State subject and it is for the State Appropriate Authority to consider such matters and to grant a certificate of registration for any organ

transplantation as per the provision of the Human Organs and Tissues Transplantation Act, 1994 (as amended in 2011).

**Linking registration and Aadhaar numbers of doctors**

†1087. SHRI PRABHAT JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is considering linking the registration of the doctors in the country with their Aadhaar number, if so, the details thereof;

(b) whether instructions have been issued by the Indian Medical Council to the doctors to link their registration with their Aadhaar number, if so, the details thereof; and

(c) whether any time-limit has been fixed for this purpose and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) Yes. As informed by the Medical Council of India, the Council is actively working on the MCI Digital Mission Mode Project (DMMP). This includes the Unique Permanent Registration Number (UPRN) for each Medical Practitioner linked to Aadhaar.

**Increase in infant mortality cases**

1088. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that cases related to infants deaths are increasing in the country, if so, the details thereof; and

(b) the reasons for deaths of infants, State-wise and year-wise during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) No. As per the Sample Registration System report of the Registrar General of India, the Infant Mortality Rate (IMR) in India has declined from 42 per 1000 live births in 2012 to 37 per 1000 live births in 2015.

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†Original notice of the question was received in Hindi.